

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

26.03.2019

T.A./260/20/2016

P SWAIN
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO:88

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. J.. S. Das on behalf of Mr. B. P. Tripathy

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Mr. J.S. Das, Ld. Counsel on behalf of Mr. B. P. Tripathy, Ld. Counsel for the respondents is present.</p> <p>No one was present on behalf of the applicant on 19.02.2019. It seems that the applicant has lost interest to pursue this case.</p> <p>Therefore, the TA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>